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Assessment Report (1982-83) re. propagation of Hindi

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table a copy (in (English and Hindi) of the Annual Assessment Report on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1982-83. [placed in Library. See No. LT-8543|84].

Report of the Inquiry Commission on the Police firing at Rangat in the Middle Andamans and related papers

SHRIMATI RAM DULARI SINHA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Report of the Inquiry Commission on the Police Firing at Rangat in the Middle Andamans on the 28th January, 1983, resulting in the unfortunate death of two young men
- (ii) Exhibited Documents on behalf of the Andaman and Nicobar Islands Administration.
- (iii) Memorandum of action taken by government on the Report mentioned at (i) above.

[Placed in Library. See No. LT-8629/84 for (i) t_0 (hi)].

MESSAGE FROM THE LOK SABHA

The Industrial Reconstruction Bank of India Bill, 1984

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary—General of the Lok Sabha.

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to en-

close the Industrial Reconstruction Bank oi India Bill, 1984, as passed by Lok Sabha at its sitting held on the 7th August, 1984."

Sir, I lay the Bill on the Table.

MR. DEPUTY CHAIRMAN: Now we will take up special mentions.

SHRI DIPEN GHOSH (West Bengal): Sir, none in the Indian team got a medal at Los Angeles but let these friends be given a medal in shouting... (Interruptions).

MR. DEPUTY CHAIRMAN: May I request you that after some time we are taking up the Appropriation Bill. So, after a few minutes, you can say whatever you want to say against anybody, against any Government anywhere. That is all.. (In'emiptions). You can reply at that stage.

SHRI KALYAN ROY (West Bengal): Let them keep on shouting.

MS. DEPUTY CHAIRMAN: We are short of time. Nowi special mention

REFERENCE TO A REQUEST FOR EARLY COMPLETION OF WORKS AT THE INA MEMORIAL AT MOIRANG IN MANIPUR

SHRI R. K. JAICHANDRA SINGH (Manipur): Sir, I want to draw the attention of the Central Government to the existing position and the present conditions of INA Memorial in Manipur. It was on the 12th of April 1944, at a small place called Moirang in Manipur, about 43 kilometres from Imphal, that for the first time, Indian tricolour flag was hoisted by Col. Malik of the INA. The construction work of INA Memorial also includes, amongst other things, a war museum which was started about 20 years back; a statue of Netaji Subhash Chandra Bose inside the complex, which is the exact replica of the monolith erected by Netaji himself in Singapore in 1945, which is already erect[Shri R. K. Jaichandra Singh]

ed. Due to paucity of funds, much of the work that was contemplated, remains to be done. In spite of these deficiencies, a number of tourists visiting Manipur make a particular point to visit the INA Memorial which is very auspicious.

I would, therefore, request the Central Government to look into the matter immediately and not only complete the unfinished construction works of the Memorial Hall and the War Museum but also construct a rest house for the tourists, and a war cementry for those who laid down their lives during the Second World War in those areas.

SHRI AMARPROSAD CHAKRA-BORTY (West Bengal): Sir, I support it strongly.

REFERENCE TO A REQUEST FOR REVIEW OF DECISION TO HAVE 50 PER CENT OFFICERS OF ALL INDIA SERVICES FROM OUTSIDE IN EVERY STATE

SHRI M. S. GURUPADASWAMY (Karnataka): May I, with your permission, refer to the -decision of the Central Government to have 50 per cent of the officers from outside in every State in future and its consequences.

Sir, this decision seems to have been taken on the basis of Punjab experience. This is what I was given to understand and it is based upon three assumptions. First, the local officials will develop vested interests and that outside officials may improve the situation. Second, outside officials can bring about greater national integration. Third, outside officials will improve efficiency. All these three are questionable assumptions, if I may say so.

To take a general decision on the basis of experience of a particular State and impose it on the other States, to me it seems, ia very unfair and undesirable. The Administrative Refe-ms Commission has

made a specific recommendation that at least 40 per cent of the cadre, all India cadre, should be from the local people themselves; only 60 per cent from outside. This has not been adhered to so far. In the year 1977, a decision was taken by the Central Government that 25 per cent, in the case of promotions, should be increased to 33 per cent, because there is a promotional cadre also in the services and, the local officials are given chance to become I.A.S., I.P.S. and other Central service officers. That is the percentage⁵ in regard to promotions has been increased from 25 to 33 in the year 1977. Even this fell short of the recommendation of the Administrative Reforms Commis-sion. Sir, there is a lot of frustration and anger not only at the level 1 of the local officials, but also at the i level of the State Governments in this regard. I think, there has been a demand—may not be an effective demand—that the share of the local cadre should be increased to 50 per cent, not even 40 per cent. When such is the case... (Interruption).

SHRI NIRMAL CHATTERJEE (West Bengal): Officials from State services.

SHRI M. S. GURUPADASWAMY: Promotee officials from the State services. The percentage of State promotees from the local cadre should be 50 and it should not be less than that. This has been the demand. Instead of that, the Government seems to have taken a very retrograde step of reducing this number and increasing the number of outside elements and posting thekn to the State services on a very fragile assumption that it will improve the climate there. I think, Sir, this has got to be reviewed. This is the month of August. In the next few weeks, a decision has to be taken to allocate the new recruits of the All-India Services to the various States. Before doing that, a decision has got to he taken by the Centre in this regard. I urge, the whole thing has to be reviewed and the opinion of the State Gov-